### NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

**C. P. NO**. 133(ND)16 CA. NO.

CORAM:

1

# PRESENT: SH. R. VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

# ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 30.09.2016

**NAME OF THE COMPANY:** M/s. Shri Indrajit Singh Tosaria & Ors. V/s. M/s. Meet Investment Pvt. Ltd. & Ors.

# SECTION OF THE COMPANIES ACT: 241/242

S.NO NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1. Samabh Ka 2 Palash Ag	ST 11.	Petitioness	Pour L.
GP MADAA ISHAAN TAD		fisper in t	Az.

#### ORDER

Learned counsel for the petitioner is present. Mr. Ishaan Madaan learned counsel has appeared on behalf of the respondent Nos. 1,2 & 3. Learned counsel for the petitioner is directed to rectify the defects noticed in the petition before the next date.

List on 03.10.2016.

Sd1-

(R.Varadharajan) Member (Judicial)

Sd1-

(Maharaj Krishan Hanjura) Member (Judicial)